

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 7

IA 105/2024

In

CP/126(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.06.2024**

NAME OF THE PARTIES: DAULAT DOLWANI VS TEKSONS
PRIVATE LIMITED

Section 59, 241 & 242 OF THE COMPANIES ACT, 2013

ORDER

IA 105/2024

1. Mr. Jahaan Dastur a/w Mr. Shailesh Pord, Ld. Counsel for the Applicant present. Mr. Nausher Kohli a/w Mr. Sohan Kinkhabwala, Ld. Counsel for the Respondent No. 2 to 4 present.
2. Ld. Counsel for the Respondents are directed to file reply within two weeks after duly serving the copy to the other side.
3. Connected matter to this Application is listed on 16.07.2024. Accordingly, list this I.A. also on **16.07.2024**.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

/NP/

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)